

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 129, 150, 167, 184, 212, 224, 232,  
247, 252, 253 of 2012 and 53 of 2013**

**Dated : 30<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 129 of 2012**

**NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission  
& Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent (s): Mr. Manu Seshadri for R-1  
Mr. S Vallinayagam for R-7**

**Appeal No.150 of 2012**

**NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission  
& Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for MPPTC  
Mr. Manu Seshadri for R-1**

**Appeal No. 167 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors. ... Respondent(s)**

**Counsel for the Appellant (s) :** Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
**Counsel for the Respondent(s) :** Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R-2  
Mr. Manu Seshadri for R-1  
Mr. R.B. Sharma for R-3  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R-4 BYPL

**Appeal No. 184 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors. ... Respondent(s)**

**Counsel for the Appellant (s) :** Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
**Counsel for the Respondent(s) :** Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R-2  
Mr. Manu Seshadri for R-1  
Mr. R.B. Sharma for R-3  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R-4 BYPL

**Appeal No. 212 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors. ... Respondent(s)**

**Counsel for the Appellant (s) :** Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
**Counsel for the Respondent(s) :** Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R-2  
Mr. Manu Seshadri for R-1  
Mr. R.B. Sharma for R-3  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R-4 BYPL

**Appeal No. 224 of 2012**

**NTPC Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors.** ... **Respondent(s)**

**Counsel for the Appellant (s) :** Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
**Counsel for the Respondent(s) :** Mr. Manu Seshadri for R-1

**Appeal No. 232 of 2012**

**NTPC Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors.** ... **Respondent(s)**

**Counsel for the Appellant (s) :** Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
**Counsel for the Respondent(s) :** Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R-2  
Mr. Manu Seshadri for R-1  
Mr. R.B. Sharma for R-3  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R-4 BYPL

**Appeal No. 247 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**  
**Counsel for the Respondent (s): Mr. Manu Seshadri for R-1**  
**Mr. S Vallinayagam for R-7**

**Appeal No. 252 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**  
**Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1**

**Appeal No. 253 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**  
**Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1**  
**Ms. Shikha Ohri for R-2**

**Appeal No. 53 of 2013**

**NTPC Ltd. ... Appellant(s)**  
**Versus**

**Central Electricity Regulatory Commission  
& Ors.**

**... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R-2  
Mr. R.B. Sharma for R-7**

**ORDER**

We have heard the Learned Counsel for all the parties. Comprehensive written submissions have been filed by the Learned Counsel for all the parties. The Learned Counsel for the Central Commission is directed to file written submissions on or before 7.10.2013 after serving copy on the other side.

**Judgment is reserved.**

**(Rakesh Nath)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**